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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.670/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY, 2018, 10:30 A.M

| Name of the Company | | Money Construction Pvt.Ltd -Vs- ROC, Bihar | |
|---------------------|----------------------------------------------------------------------|--------------------------------------------|---------------------|
| Under Section | | 252 (3) | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

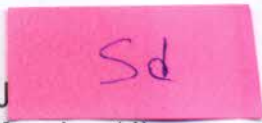
1 CA. SHASHI AG AD & PC Appellant

16/7/18

ORDER

Ld. Counsel for the Appellant is present.

List the matter for further consideration on 31.07.2018.

(J) 
Member(J)